

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 14/AM16
SCHEDULED TO BE HELD ON 09.07.2015
HELD ON 13.07.2015
UNDER CHAIRMANSHIP OF
SHRI AKASH TANEJA, JOINT DGFT

Meeting No. 14/87-NC-7/2015 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 09.07.2015 (held on 13.07.2015) under the Chairmanship of Shri Akash Taneja, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Consultant, DIPP
- 3) Shri Seikhomang Kipgen, Dy. DGFT
- 4) Smt. Chander Kanta Pandey, FTDO

MANUAL CASES

Case No. A-86	DODIA ESTABLISHMENT	HQ F. No. 01/87/162/00043/AM16/DES-VII	Status: Deferred
NC No.:14/AM16 Dated: 13.07.2015	Adv. Lic. No. 0310725690 dated 26.09.2013	RLA F. No. 03/84/040/00284/AM13	

Request: Issuance of a clarification to RLA, Mumbai in respect of Advance Authorization No. 0310725690 dated 26.09.2013 issued as per SION H-25

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 29.06.2015. Comments awaited from D/o C&PC.

The case is deferred to 23.07.2015.

ONLINE CASES

1	Case No.:1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC.				

2	Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC.				

3	Case No.:3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 28.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2015. Comments awaited from D/o C&PC.				

4	Case No.:54/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date:0310772113 27.02.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

5	Case No.:55/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date:0310772114 27.02.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

6	Case No.:21/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

7	Case No.:18/2/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00550/AM14/	RLA File :05/24/040/00470/AM14/	Lic.No/Date:0510382328 20.03.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

8	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

9	Case No.:5/3/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00495/AM15/	RLA File :02/24/040/00013/AM15/	Lic.No/Date:0210203243 16.05.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.07.2015. Comments awaited from D/o C&PC.				

10	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.				

11	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.11.2014. Comments awaited from D/o C&PC.				

12	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments awaited from D/o C&PC.				

13	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

14	Case No.:4/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00226/AM15/	RLA File :02/24/040/00079/AM15/	Lic.No/Date:0210204708 05.08.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 12.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

15	Case No.:6/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00228/AM15/	RLA File :02/24/040/00093/AM15/	Lic.No/Date:0210204763 12.08.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 12.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

16	Case No.:1/35/87-ALC1/2014	Party Name:SHREE TIRUPATI BALAJEE AGRO TRADING CO.P.LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00308/AM15/	RLA File :56/24/040/00024/AM15/	Lic.No/Date:5610004374 14.08.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 19.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.04.2015. Comments awaited from D/o C&PC.				

17	Case No.:20/32/87-ALC1/2014	Party Name:RISHI TECHTEX LTD	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00296/AM15/	RLA File :03/95/040/00471/AM15/	Lic.No/Date:0310788796 05.09.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.01.2015. Comments awaited from D/o C&PC.				

18	Case No.:27/42/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

19	Case No.:14/42/87-ALC1/2014	Party Name:ROLEX RECLAIM PVT.LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00355/AM15/	RLA File :24/24/040/00011/AM15/	Lic.No/Date:2410041590 25.09.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 27.01.2015 issued by D/o DIPP, the firm had submitted its reply, a copy of which was forwarded to DIPP on 30.06.2015. Comments awaited from DIPP.				

20	Case No.:13/42/87-ALC1/2014	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00354/AM15/	RLA File :24/24/040/00015/AM14/	Lic.No/Date:2410041595 30.09.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

21	Case No.:15/42/87-ALC1/2014	Party Name:ROLEX RECLAIM PVT.LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00356/AM15/	RLA File :24/24/040/00013/AM15/	Lic.No/Date:2410041610 21.10.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 27.01.2015 issued by D/o DIPP, the firm had submitted its reply, a copy of which was forwarded to DIPP on 30.06.2015. Comments awaited from DIPP.				

22	Case No.:10/36/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00319/AM15/	RLA File :05/24/040/00272/AM15/	Lic.No/Date:0510391723 22.10.2014	Defer Date:23.07.2015
Decision: A D/L No. 46011/37/2014-PC.II dated 09.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. The firm vide its e-mail dated 17.06.2015 requested to grant them 15 days time for submission of information, which the Committee allow in its Meeting No. 11/AM16 held on 18.06.2015. Reply awaited from the firm.				

23	Case No.:41/42/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00382/AM15/	RLA File :04/24/040/00184/AM15/	Lic.No/Date:0410159660 31.10.2014	Defer Date:23.07.2015
Decision: A D/L No. 46011/81/2014-PC.II dated 01.07.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 30 days time for submission of information.				

24	Case No.:5/47/87-ALC1/2014	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00429/AM15/	RLA File :03/94/040/00688/AM15/	Lic.No/Date:0310790672 31.10.2014	Defer Date:23.07.2015
Decision: A D/L No. 46011/84/2011-PC.II dated 11.05.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.06.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

25	Case No.:17/45/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00417/AM15/	RLA File :34/24/040/00174/AM15/	Lic.No/Date:3410040678 13.11.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

26	Case No.:18/45/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00418/AM15/	RLA File :34/24/040/00210/AM15/	Lic.No/Date:3410040681 13.11.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

27	Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	Defer Date:23.07.2015
Decision: In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments awaited from D/o C&PC.				

28	Case No.:10/51/87-ALC1/2014	Party Name:AVI ADDITIVES PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00475/AM15/	RLA File :09/24/040/00025/AM15/	Lic.No/Date:0910061304 25.11.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

29	Case No.:24/47/87-ALC1/2014	Party Name:PATTU INDUSTRIES	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

30	Case No.:1/43/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00393/AM15/	RLA File :04/24/040/00045/AM15/	Lic.No/Date:0410159853 08.12.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.				

31	Case No.:2/43/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00394/AM15/	RLA File :04/24/040/00222/AM15/	Lic.No/Date:0410159886 12.12.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.				

32	Case No.:5/46/87-ALC1/2014	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00424/AM15/	RLA File :31/83/040/00207/AM15/	Lic.No/Date:3110065149 18.12.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

33	Case No.:6/48/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00455/AM15/	RLA File :03/94/040/00842/AM15/	Lic.No/Date:0310792181 19.12.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

34	Case No.:12/45/87-ALC1/2014	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00412/AM15/	RLA File :07/24/040/00339/AM15/	Lic.No/Date:0710107263 23.12.2014	Defer Date:23.07.2015
Decision: A D/L No. 46011/43/2014-PC.II dated 01.07.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 30 days time for submission of information.				

35	Case No.:10/45/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00410/AM15/	RLA File :05/24/040/00449/AM15/	Lic.No/Date:0510392618 30.12.2014	Defer Date:23.07.2015
Decision: A D/L No. 46011/43/2014-PC.II dated 01.07.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 30 days time for submission of information.				

36	Case No.:13/51/87-ALC1/2014	Party Name:REX POLYEXTRUSION LIMITED,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00478/AM15/	RLA File :31/83/040/00206/AM15/	Lic.No/Date:3110065166 31.12.2014	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

37	Case No.:2/46/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00421/AM15/	RLA File :04/24/040/00213/AM15/	Lic.No/Date:0410159950 01.01.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

38	Case No.:21/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date:0810134245 05.01.2015	Defer Date:23.07.2015
Decision: A D/L No. 46011/20/2009-PC.II dated 11.05.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 16.06.2015. Reply awaited from the firm.				

39	Case No.:22/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date:0810134260 06.01.2015	Defer Date:23.07.2015
Decision: A D/L No. 46011/20/2009-PC.II dated 11.05.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 16.06.2015. Reply awaited from the firm.				

40	Case No.:17/51/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00482/AM15/	RLA File :34/24/040/00261/AM15/	Lic.No/Date:3410040874 16.01.2015	Defer Date:23.07.2015
Decision: A D/L No. 46011/88/2008-PC.II dated 10.06.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.06.2015. Reply awaited from the firm.				

41	Case No.:1/49/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00461/AM15/	RLA File :15/24/040/00019/AM15/	Lic.No/Date:1510022040 23.01.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2015. Comments awaited from D/o C&PC.				

42	Case No.:3/2/87-ALC1/2015	Party Name:NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00488/AM15/	RLA File :08/24/040/00346/AM15/	Lic.No/Date:0810134394 23.01.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

43	Case No.:18/51/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00483/AM15/	RLA File :34/24/040/00265/AM15/	Lic.No/Date:3410040902 27.01.2015	Defer Date:23.07.2015
Decision: A D/L No. 46011/88/2008-PC.II dated 10.06.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.06.2015. Reply awaited from the firm.				

44	Case No.:14/51/87-ALC1/2014	Party Name:BALAJI AMINES LIMITED	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00479/AM15/	RLA File :31/83/040/00231/AM15/	Lic.No/Date:3110065234 28.01.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

45	Case No.:15/51/87-ALC1/2014	Party Name:POLYBOND INDIA PVT.LTD.	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00480/AM15/	RLA File :31/83/040/00235/AM15/	Lic.No/Date:3110065237 29.01.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to DIPP on 10.07.2015. Comments awaited from DIPP.				

46	Case No.:1/51/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00466/AM15/	RLA File :02/24/040/00212/AM15/	Lic.No/Date:0210205507 03.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

47	Case No.:19/51/87-ALC1/2014	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00484/AM15/	RLA File :34/24/040/00279/AM15/	Lic.No/Date:3410040924 04.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

48	Case No.:5/51/87-ALC1/2014	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00470/AM15/	RLA File :05/23/040/00500/AM15/	Lic.No/Date:0510393096 05.02.2015	Defer Date:23.07.2015
Decision: A D/L No. 46011/80/2008-PC.II dated 11.06.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.06.2015 giving 15 days time for submission of information. The firm vide letter dated 08.07.2015 has stated that their technical manager is out of station and expected to come back by the end of this month. In view of that the firm has requested to grant them one month more time for submission of information. The Committee considered the request of firm and decided to grant them one month time, i.e. upto 08.08.2015 for submission of requisite information.				

49	Case No.:7/2/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00492/AM15/	RLA File :31/83/040/00237/AM15/	Lic.No/Date:3110065256 05.02.2015	Defer Date:23.07.2015
Decision: A D/L No. 46011/61/2013-PC.II dated 11.06.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.06.2015. Reply awaited from the firm.				

50	Case No.:31/4/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:14/87- ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

51	Case No.:4/51/87-ALC1/2014	Party Name:ALOK INDUSTRIES	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00469/AM15/	RLA File :05/23/040/00493/AM15/	Lic.No/Date:0510393161 11.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

52	Case No.:2/51/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00467/AM15/	RLA File :04/24/040/00217/AM15/	Lic.No/Date:0410160139 12.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

53	Case No.:24/4/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00028/AM16/	RLA File :03/94/040/00774/AM15/	Lic.No/Date:0310793872 13.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

54	Case No.:8/2/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00493/AM15/	RLA File :31/83/040/00240/AM15/	Lic.No/Date:3110065285 16.02.2015	Defer Date:23.07.2015
Decision: A D/L No. 46011/61/2013-PC.II dated 11.06.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.06.2015. Reply awaited from the firm.				

55	Case No.:25/4/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00029/AM16/	RLA File :03/94/040/00775/AM15/	Lic.No/Date:0310793948 18.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

56	Case No.:9/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00013/AM16/	RLA File :07/24/040/00423/AM15/	Lic.No/Date:0710107660 19.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

57	Case No.:1/5/87-ALC1/2015	Party Name:ALOK INDUSTRIES	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00042/AM16/	RLA File :05/23/040/00503/AM15/	Lic.No/Date:0510393338 23.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

58	Case No.:3/4/87-ALC1/2015	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00007/AM16/	RLA File :05/24/040/00566/AM15/	Lic.No/Date:0510393362 25.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

59	Case No.:34/4/87-ALC1/2015	Party Name:R.R.KABEL LIMITED,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00038/AM16/	RLA File :03/95/040/00992/AM15/	Lic.No/Date:0310794217 26.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

60	Case No.:16/51/87-ALC1/2014	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00481/AM15/	RLA File :32/24/040/00025/AM15/	Lic.No/Date:3210077449 27.02.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

61	Case No.:9/2/87-ALC1/2015	Party Name:SRI RAMKARTHIC POLYMERS PRIVATE LIMITED,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00494/AM15/	RLA File :32/24/040/00024/AM15/	Lic.No/Date:3210077470 05.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to DIPP on 10.07.2015. Comments awaited from DIPP.				

62	Case No.:6/4/87-ALC1/2015	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00010/AM16/	RLA File :05/24/040/00582/AM15/	Lic.No/Date:0510393483 05.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

63	Case No.:2/2/87-ALC1/2015	Party Name:PLAST TECH ENGINEERING	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00487/AM15/	RLA File :04/24/040/00296/AM15/	Lic.No/Date:0410160274 11.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

64	Case No.:5/4/87-ALC1/2015	Party Name:PIONEER POLYLEATHERS PVT LTD	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00009/AM16/	RLA File :05/24/040/00571/AM15/	Lic.No/Date:0510393570 13.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

65	Case No.:2/4/87-ALC1/2015	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00006/AM16/	RLA File :05/23/040/00548/AM15/	Lic.No/Date:0510393591 17.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

66	Case No.:11/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00015/AM16/	RLA File :07/24/040/00460/AM15/	Lic.No/Date:0710107856 17.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

67	Case No.:20/4/87-ALC1/2015	Party Name:GOPALA POLYPLAST LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00024/AM16/	RLA File :08/24/040/00471/AM15/	Lic.No/Date:0810134855 19.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

68	Case No.:21/4/87-ALC1/2015	Party Name:GOPALA POLYPLAST LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00025/AM16/	RLA File :08/24/040/00472/AM15/	Lic.No/Date:0810134856 19.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

69	Case No.:8/5/87-ALC1/2015	Party Name:KIMPLAS PIPING SYSTEMS LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00049/AM16/	RLA File :31/83/040/00266/AM15/	Lic.No/Date:3110065354 25.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

70	Case No.:8/4/87-ALC1/2015	Party Name:KHANNA POLYRIB(P)LTD.,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00012/AM16/	RLA File :06/24/040/00039/AM15/	Lic.No/Date:0610038104 30.03.2015	Defer Date:23.07.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

71	Case No.:1/14/87-ALC1/2015	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00121/AM16/	RLA File :04/24/040/00059/AM16/	Lic.No/Date:0410160647 08.06.2015	Defer Date:23.07.2015
Decision: The Committee noted that the 4.7 application of subject Advance Authorization is still awaited from Zonal Addl. DGFT, Chennai. Hence, it was decided to call for application from Zonal Addl. DGFT, Chennai and firm for further consideration of the case.				

72	Case No.:2/14/87-ALC1/2015	Party Name:SANGIR PLASTICS PVT. LTD.	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00122/AM16/	RLA File :03/95/040/00940/AM15/	Lic.No/Date:0310797022 02.07.2015	Defer Date:23.07.2015
Decision: The Committee noted that the 4.7 application of subject Advance Authorization is still awaited from Zonal Addl. DGFT, Mumbai. Hence, it was decided to call for application from Zonal Addl. DGFT, Mumbai and firm for further consideration of the case.				

73	Case No.:3/14/87-ALC1/2015	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:14/87-ALC1/2015 13.07.2015	Status: Deferred
	HQ File :01/87/050/00123/AM16/	RLA File :04/24/040/00014/AM16/	Lic.No/Date:0410160761 03.07.2015	Defer Date:23.07.2015
Decision: The Committee noted that the 4.7 application of subject Advance Authorization is still awaited from Zonal Addl. DGFT, Chennai. Hence, it was decided to call for application from Zonal Addl. DGFT, Chennai and firm for further consideration of the case.				

Meeting ended with thanks to Chair and all participants.
